

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2408
TO BE ANSWERED ON 09TH MAY, 2016

INDIA-ASEAN TRADE AGREEMENT

2408. SHRI J.J.T. NATTERJEE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether negotiations are underway for India-ASEAN Comprehensive Economic Cooperation Agreement;
- (b) if so, the details thereof;
- (c) the list of commodities/crops/ agricultural products covered under the agreement and the findings of impact study conducted in this regard; and
- (d) the major points under consideration for negotiation/exclusion/safeguard measures?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b): No Madam. The negotiation for India-ASEAN Comprehensive Economic Cooperation Agreement is not underway. Following Agreements related to India-ASEAN have already been signed:

- (i) India-ASEAN Trade in Goods Agreement signed in 2009.
- (ii) India-ASEAN Trade in Service Agreement signed in November 2014
- (iii) India- ASEAN Agreement on Investment signed in November 2014.

(c): The list of commodities/crops/agricultural products covered under the agreement may be accessed at http://commerce.gov.in/MOC/international_trade_agreements.asp. No impact study of the Agreement has been conducted.

(d): Question does not arise.
